

Central Administrative Tribunal, Principal Bench
New Delhi

C.P. (Civil) No 254/2002
IN
O.A. No.1317/2001

New Delhi this the 12th day of August 2002

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mr. M. P. Singh, Member (A)

Shri M.S. Tiwari,
S/o Shri R.S. Tiwari,
R/o J-347, Sarojni Nagar,
New Delhi-110023.

- Applicant

(By Advocate : Shri M.K. Gupta)

Versus

1. Sh. Deepak Chatterjee,
Secretary,
Ministry of Commerce,
Udyog Bhawan,
New Delhi-110011.
2. Ms. Neena Ranjan,
Director General of Supplies
& Disposals,
5, Sansad Marg,
New Delhi-110001.

- Respondents

(By Advocate : Ms. Meenu Mainee)

ORDER (ORAL)

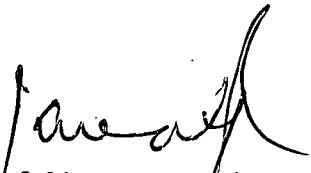
Mr. Kuldip Singh, Member (J)

Learned counsel for the applicant states that the orders passed by the Tribunal in OA No.1317/2001 on 4.12.2001 has been complied with by the respondents and the present CP is no more survives.

2. In view of the above submission, the present CP is dropped and the notices issued to the alleged respondents are discharged. Accordingly MA 1447/2002 is also disposed of.


(M.P. Singh)
Member(A)

/ravi/


(Kuldip Singh)
Member(J)